

opportunity to file reply within three days with a copy in advance to the counsel for the petitioner. However, the same shall be subject to payment of Rs. 10,000/- as costs payable to the petitioner.

List for arguments on 22.04.2019.



(M. M. KUMAR)
PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

15.04.2019.
Aarti Makker